THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTIFICATION

Dated, Shillong 19th August, 2019.

No. HCM.II/123/2015/Pt./56 : As resolved in the Full Court Meeting held on 7th August, 2019, the High Court of Meghalaya is pleased to declare **19th & 20th December, 2019** (Thursday & Friday) as holidays and in lieu thereof, **19th October, 2019 & 16th November, 2019** (Saturday) as working days in the High Court.

Further, **14th September, 2019** is also declared as holiday and in lieu thereof, **9th November, 2019** (Saturday) as working day in the High Court.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/123 /2015/Pt./56-A   Dated Shillong, 19th August, 2019
Copy to:-

1. The Registrar -cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The P.S to Advocate General, Meghalaya for information.
4. The District & Sessions Judge, Shillong/ Jowai/ Nongpoh/ Nongstoin/ Williamnagar/ Tura/ Ampati.
5. The Member Secretary, Meghalaya State Legal Services Authority for kind information.
6. The Director, Meghalaya State Judicial Academy, Shillong for information.
7. The President/ Secretary, High Court Bar Association for information.
8. The Registrar (Admn.), High Court of Meghalaya for kind information.
9. The Joint Registrar-cum-OSD, High Court of Meghalaya for kind information.
10 The Joint Registrar (I/C Computer Section) High Court of Meghalaya for kind information.
11. The Deputy Registrars, High Court of Meghalaya for information.
12. The Chief Librarian, High Court of Meghalaya for information.
13. The Assistant Registrars, High Court of Meghalaya for information.
14. The Chief Translator, High Court of Meghalaya for information.
15. The Systems Analyst, High Court of Meghalaya for uploading the same in the official website.
16. All concerned.
17. Notice Board.
18. Notification file.
19. Office File.

REGISTRAR GENERAL